

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 08.01.2018

Appeal No. 335 of 2017

Ranisati Udyog Limited
3B, Lal Bazar Street,
2nd Floor,
Kolkata – 700 001.

...Appellant

Versus

Securities and Exchange Board of India,
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai – 400 051.

...Respondent

None for the Appellant.

Mr. Aditya Mehta, Advocate with Mr. Chirag Bhavsar and Mr. Pranav Jain,
Advocates MDP & Partners for the Respondent.

CORAM : Justice J.P. Devadhar, Presiding Officer
Jog Singh, Member
Dr. C.K.G. Nair, Member

Per : Justice J.P. Devadhar (Oral)

None for the appellant. Even on the last occasion none appeared on
behalf of the appellant.

Hence, the appeal is dismissed for want of prosecution.

Sd/-
Justice J.P. Devadhar
Presiding Officer

Sd/-
Jog Singh
Member

Sd/-
Dr. C.K.G. Nair
Member

08.01.2018

Prepared and compared by:msb